#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## REVIEW PETITION NO. 02 OF 2018 IN APPEAL NO. 85 OF 2015

# Dated : <u>10<sup>th</sup> May, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

### In the matter of:

NTPC Limited Vs.				Appellant(s)
West Bengal State Electricity Distribution Limited & Ors.	ution C	Company		Respondent(s)
Counsel for the Appellant (s)	:	Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan		
Counsel for the Respondent(s)	:	Mr. R.B.Sha	rma for F	8-2 & 4

### <u>ORDER</u>

We have heard learned counsel appearing for the Parties. Hearing concluded.

Order is reserved.

(S.D. Dubey) Technical Member Bn/pr (Justice N.K. Patil) Judicial Member